**Stotement-ii** Production of Wheat 1998-99

Production (000' Tonnes)

_	1996-97	1997-98	1998-99 (Advance
			Estimates)
Andhra Pradesh	9.0	6.7	8.0
Assam	117.1	110.1	105.0
Bihar	4560.7	4159.3	4181.0
Gujarat	1336.0	1647.0	1952.0
Haryana	7826.0	7554.0	8615.0
Himachal Pradesh	531.0	531.0	641.0
Jammu & Kashmir	412.6	431.8	496.0
Karnataka	190.3	114.7	165.0
Madhya Pradesh	7793.2	7346.1	8344.0
Maharashtra	1167.0	675.0	117.0
Orissa	6.6	6.6	7.0
Punjab	13672.0	12719.0	14473.0
Rajasthan	6782.0	6700.1	6880.0
Uttar Pradesh	24049.6	23037.0	23170.0
West Bengal	839.0	810.5	795.0
Others	58.1	57.7	58.0
All India	69350.2	65906.6	71007.0

## LPG connections for public through Society in Saoner, Nagpur

<sup>\*270.</sup> SHRI DARA SINGH CHAUHAN: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

<sup>(</sup>a) whether Government have received representations from Saoner Taluka villages (district Nagpur), duly recommended by

district Supply Officer, Nagpur for allowing Hindustan Petroleum LPG connections to general public through Coal Mines Workers Credit Cooperative Society, Patansaongi, Tehsil-Saoner, District Nagpur;

- (b) if so, the details thereof; and
- (c) by when Government propose to allow the society to extentl the facility to general public (other than the coal mines workers) in view of the demand from different Panchayats of Saoner Taluka villages?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI RAM NAIK): (a) and (b) Hindustan Petroleum Corporation Limited (HPCL) had received representations from District Supply Officer, Nagpur to supply LPG to the general public at Tehsil Saoner through Coal Mines Workers Credit Cooperative Society, Patansaongi which is a project distributorship of HPCL to cater to the requirements of workers of Western Coal Fields at Patansaongi.

(c) At present, Government is not considering to extend the area of operation of project distributor to the general public. However, Saoner has been included under the Marketing Plan for setting up of a distributorship.

## Regularisation of services of contract employees in EIL

- \*271. SHRI DILIP SINGH JUDEV: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:
- (a) whether it is a fact that Engineers India Limited (EIL) are appointing technical and non-technical employees on contract basis every year on consolidated salaries;
- (b) if so, how many such employees have been absorbed/ appointed on regular basis against regular vacancies during the past five years;
- (c) whether EIL is not adhering to the mles/regulations framed by the Department of Personnel in the matter of absorption; and
- (d) if so, the reasons therefor and what steps are being taken to regularise the services of such contract employees against regular vacancies?